

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.524
TO BE ANSWERED ON 09.12.2022

MISSING CHILDREN

524. SHRI JUAL ORAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- (a) whether the Government has taken note of instances of missing children being recovered by the police although their relatives have not been traced during the last three years;
- (b) if so, the number of such children reported during the last three years, State/UT-wise; and
- (c) the details of the scheme formulated by the Government for upbringing and education of such children?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : The Ministry of Women and Child Development have initiated the "TrackChild Portal", which enables tracking of the missing and found children. The TrackChild Portal is implemented with support and involvement of various stakeholders namely Ministry of Home Affairs, Ministry of Railways, State Governments/ UT Administrations, Child Welfare Committees, Juvenile Justice Boards, National Legal Services Authority, etc. Advisories have been issued to all States and UTs including Director General of Police of all States & UTs and other stakeholders regarding implementation of TrackChild portal. State/UT-wise number of children missing and recovered by the police during last three years period (01.01.2020 to 04.12.2022) is at **Annexure-I**.

(c) : The Ministry is implementing a centrally sponsored scheme "Mission Vatsalya" to support the State and UT Governments for delivering services for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) in difficult circumstances, including for the missing children. The Child Care Institutions (CCIs) established under the scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care and counselling.

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) OF THE LOK SABHA UN-STARRED QUESTION NO.524 FOR ANSWER ON 09.12.2022 ASKED BY SHRI JUAL ORAM REGARDING “MISSING CHILDREN”

State/UT-wise number of children Missing and Recovered by the police during last three years period i.e. 2019, 2020 and 2021

Sl. No.	State/UT	Number of Children Missing	Number of Children Recovered
1	Andaman & Nicobar Islands	72	73
2	Andhra Pradesh	3058	2299
3	Arunachal Pradesh	0	0
4	Assam	360	147
5	Bihar	1993	625
6	Chandigarh	264	187
7	Chhattisgarh	8468	7297
8	Dadra & Nagar Haveli and Daman & Diu	17	10
9	Delhi	12005	8915
10	Goa	11	2
11	Gujarat	10268	10052
12	Haryana	1542	1578
13	Himachal Pradesh	334	285
14	Jammu & Kashmir*	33	15
15	Ladakh*		
16	Jharkhand	6	0
17	Karnataka	13155	11468
18	Kerala	2211	2174
19	Lakshadweep	0	0
20	Madhya Pradesh	31678	30147
21	Maharashtra	4190	8164
22	Manipur	1	0
23	Meghalaya	183	195
24	Mizoram	0	0
25	Nagaland	0	0
26	Odisha	9705	9004
27	Puducherry	607	170
28	Punjab	507	165
29	Rajasthan	5439	4721
30	Sikkim	72	62
31	Tamil Nadu	4555	3553
32	Telangana	1228	440
33	Tripura	77	70
34	Uttarakhand	990	990
35	Uttar Pradesh	4982	1934
36	West Bengal	22564	20703
Total		140575	125445

*Number of children included for both Jammu & Kashmir and Ladakh
